

High Court of Sikkim

Record of proceedings

I.A. No. 01 of 2023 in CRL.L.P/41/2023/(Filing No.)

State of Sikkim

Applicant

VERSUS

Pratiksha Rai and Another

Respondents

Date : **05-06-2024**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicant Mr. S. K. Chettri, Additional Public Prosecutor.

For Respondents

R-1 None present.

R-2 None present.

ORDER

Rai, J.

Respondent No.2 is absent. Notice issued to the Respondent No.2 is returned with the report that the address was insufficient.

Learned Additional Public Prosecutor undertakes to furnish the proper address of the Respondent No.2.

Let requisites be filed within three days.

Issue Notice thereafter to the Respondent No.2.

List on 29-07-2024.

Judge
05-06-2024

Judge
05-06-2024